SHRI B. N. DATAR: I haven't got the figures here before me today.

SHRI JASWANT SINGH: Wha-; is the total amount given by the Central Government by way of help up till now?

SHRI B. N. DATAR: For the year 1955-56 it is Rs. 2,35,200. For the year 1956-57 it is Rs. 1,74,700 and for the rurrent year up to 30th October it is Rs. 94,000.

SHRI JASWANT SINGH; Is it given Ftatewise or on the basis of merit?

SHRI B. N. DATAR: On merits, Sir. Not Statewise.

SHRI PERATH NARAYANAN NAIR: May I know if the Central Government has received any request for assistance from the family of the late Shri P. Vasu Menon, who was President of the Kerala Provincial Congress Committee?

SHRI B. N. DATAR: I am not aware of having received it.

SHRI V. VENKATARAMANA: Have the Ministry received any representation from the people regarding the allotment of communal land to any political sufferers who are already rich?

SHRI B. N. DATAR: I am not aware of having received any such representation.

SHRI V. VENKATARAMANA: Is the Government prepared to take any action if such representation is received?

MR. CHAIRMAN: That is a hypothetical question.

DR. R. B. GOUR: Has it been brought to the notice of the hon. Min ister that land in the Bhimavaram taluk of "West Godavari District, which is community grazing land, has been allotted to political sufferers when the people of the same village have been denied the same land for construction purposes? Kutf^Sta-88 RSD-2.

SHRI B. N. DATAR: Sir, this matter is entirely for the State Government concerned. It is not a matter for us.

SHRI V. K. DHAGE: May I know whether the Government has received any deputation to the effect that land of that nature has been allotted?

SHRI B. N. DATAR: I am not aware of it.

SHRI M. H. SAMUEL: Is it not a fact that these lands are being allotted to political sufferers for -the losses that they incurred while in detention and other sufferings during their period of detention?

SHRI B. N. DATAR: Sir, all the circumstances are taken into account.

SHRI N. R. MALKANI: Is it a fact that some political sufferers from Sind also applied for relief two years back and nothing has been done so far?

SHRI B. N. DATAR: Yes. In one case, I remember we have referred the matter to the State Government.

SHRI D. A. MIRZA: Why don't the Government allow the Congressmen to occupy all the vacant lands in the country just as our friends have allowed in Kerala?

#### (No reply.)

SHRI H. D. RAJAH: Sir, is it not desirable that this problem should be tackled by the Union Government instead of allowing the State Governments to do it in order to avoid discrimination?

SHRI B. N. DATAR: It is entirely a matter for. the State Governments to give lands.

MR. CHAIRMAN: Next question.

# इंजिनियरिंग संस्थाग्रों की स्थापना

\*३९४. श्री राम सहाय : क्या शिक्षा तथा वैज्ञानिक गवेवणा मंत्री शिक्षा उथा वैज्ञानिक गवेषणा मंत्रालय के १९५६–५७ के प्रतिवेदन के पृष्ठ २ पर ग्रन्तिम पैरा को देखेंगे ग्रीर यह बताने को कृपा करेंगे कि :

(क) तब से देश में कितने इंजी-नियरिंग कालिज भ्रौर पोलीटेकनिक स्कूल स्थापित हो चुके हैं ; ग्रौर

(ख) उनमें मे प्रत्येक में कितने विद्यार्थी भर्ती किये गये ?

# f [Establishment of Engineering Institutions

\*395. SHRI RAM SAHAI: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to refer to the last para at page 2 of the Report of the Ministry of Education and Scientific Research for J956-57 and state:

(a) the number of Engineering colleges and Polytechnic schools since established in the country; and

(b) the number of students admitted in each of them?]

शिक्षा तथा बैज्ञानिक गवेषणा उपनंत्री (डा॰ मन मोहन दास) : (क) ग्रौर (ख). प्रतिवेदन में वर्णित, इंजीनियरिंग कालिजों तथा पोलीटेकनिक स्कूलों की स्थापना के विषय में, योजना ग्रायोग ढारा नियुक्त, इंजीनियरिंग परमनल कमेटी की सिफारिशों के परिणामस्वरूग विचार किया जा रहा था। ग्रभी तक इन में से, किसी भी कालिज की स्थापना नहीं हुई है।

"[THE DEPUTY MINISTER OF EDU CATION AND SCIENTIFIC RESEARCH (DR. MONO MOHAN DAS) : (al and (b). The establishment of new colleges and polytechnics referred to in the report was being contem plated in pursuance of the recommen dations of the Engineering Personnel Committee appointed by the Planning Commission. None of these colleges has yet been established.]

### to Questions 2190

श्री राम सहाय : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इन कालेजों में कुला कितने शिक्षकों की ग्रावश्यकता है श्रीर क्या वह सब पूरी हो गई है ?

DR. MONO MOHAN DA\S: Sir, 1 have said that no college has been established during the last year. So, the question of appointment ofi teachers does not arise.

श्री राम सहाय : मेरा मतलव आपसे निवेदन करने का यह था कि क्या धीमान् को इस बात की जानकारी है कि बहुत मे पोलीटेकनिकल स्कूलों और काल्ठेजों में अभी तक जगहें खाली पड़ी हुई है और लड़कों को इससे नुकसान पहुंच रहा है ।

DR. MONO MOHAN DAS: It is a fact, Sir, that there is a great scarcity of teachers, so far as our engineering and technical institutions are concerned, and I have expressed that opinion on the floor of the House more than once.

श्री डी० ए० मिर्जाः क्या सबव है कि मुल्क में ग्रार्ट्म कालेज तो बहुत हो गये हैं ग्रीर इंजीनियरिंग कालेज आप ईजाद नहीं करते ?

MR. CHAIRMAN: Mr. Mirza, you must be restrained and put it mildly. You have an aggressive temper.

SHRI D. A. MIRZA: With your permission, Sir, I shall put it very mildly.

श्री डी॰ ए॰ मिर्झा: क्या सबब है कि यह आर्ट्स काल्टेज हिन्दुस्तान में बेहद हो गये है, जिनकी वजह से अनएम्प्लायमेंट वढ़ गया है ? और क्या सबब है कि आप इंजो-नियरिंग काल्टेज ज्यादा ईजाद नहीं करने ?

#### (No reply.)

DR. R. B. GOUR: He wants Engineering colleges to be inverted, Sir.

(JVo replyJ

DR. MONO MOHAN DAS: I ha\e not said that, Sir. Even last year a few more colleges were started. So far as the second Five Year Plan .is concerned, the State Governments were to start eight new Engineering colleges during the course of the second Five Year Plan period. Out of this eight, six have already been started. In addition, four engineering colleges have been started by private trusts and private parties.

श्री राम सहाय : क्या माननीय मंत्री महोदय को यह जानकारी है कि जो टीचर्म ग्रपाइंट किये जाते हैं उनकी तनख्वाहें कम हैं ग्रीर इस कारण पुरी जगहें नहीं भर पाती है ?

DR. MONO MOHAN DAS: It is a fact and Government is giving active consideration to this problem.

SHRI AKBAR ALI KHAN: Have trie training institutions for these personnel been started and, if so, how far have they progressed?

DR. MONO MOHAN DAS: Arrangements are being made for starting ihese institutions where our teachers will be trained.

### MEANS AND FREQUENCY OF TRANSPORTBETWEEN PORT BLAIR AND NICO-BAR ISLANDS

•370. Shri N. R. MALKANI (on BEHALF OF SHRIMATI SAVITRY DEVI

NIGAM) : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the means and fre quency of transport between Port Blair and the Nicobar Islands;

(b) what are the facilities provided by the local administration of Anda man and Nicobar Islands for the disembarking of persons and landing of goods at Car Nicobar and other Islands in the Nicobar Group; and

to Questions

(c) whether any jetties, wharves or pier exist at Car Nicobar, Nan Cowrie and other Islands?

THE DEPUTY MINISTER OF HOME A<sup>TM</sup>AIRS (SHRIMATI VIOLET ALVA): (a) At present only the Government owned vessel m. v. 'Nicobar' touches Car Nicobar on her forward and return voyages from Port Blair to Madras once in about 2 to 3 months. Besides, the vessels owned by Messrs. Akoojee Jadwet & Co. ply between Port Blair and the Nicabars at irregular intervals depending on their business requirements. These vessels also carry passengers and cargo.

(b) Due to physiographical reasons all passengers and cargo at Car Nicobar and other islands in the Nicobar group are carried from ship to shore and *vice versa* on motor launches, barges or rafts.

(c) No such facilities exist at any place in Nicobars except one small stone-jetty at Nancowrie.

SHRI N..R. MALKANI: Does Government contemplate having regular arrangements for transport between Port Blair and the Nicobar islands periodically and regularly?

MR. CHAIRMAN:	Do you contem
plate any regular	arrangements of
transport? That is	the question he
askes.	

SHRIMATI VIOLET ALVA: Yes, Sir, it will come into operation very soon.

SHRI N. R. MALKANI: Is it a fact that the private party who purchased a steamer for putting it into operation in that route was not given the necessary licence by the Chief Commissioner?

SHRIMATI VIOLET ALVA: The private parties are plying jetties. I do not know what the hon. Member